## 10

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	For filing OL/ROC report	230/ 232	Creative Rentals Pvt. Ltd.
		- For filing OL/ROC	For filing OL/ROC 230/ 232

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

Bamod Kumar

Rep. d. o.L

21 Prema Heelti

(12 oc

Prz

## ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Counsel has to offer comments on the findings of R.D. Counsel reported that, he has filed comments on the findings of ROC-Karnataka, Bangalore and requested time to offer comments on the observations of R.D. List it on 25/01/2018.

Member (T)

Member (J)